

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11:00 A.M - 12:00 P.M</u></b>				
1	O.S. 1631/2012 (EVIDENCE.) IA/1/2012		Nyanachar <b>Vs</b> Narayanamma	Mahesh.A.M
<b>CROSS EXAMINATION OF PW</b>				
2	O.S. 1547/2012 (EVIDENCE.) IA/1/2012		Basavaraju.N <b>Vs</b> Basavaraju.A	M.Sivappa associates
3	O.S. 7/2013 (EVIDENCE.) IA/1/2013		Gowramma <b>Vs</b> Kempaiah	M.Srinivas
4	O.S. 301/2013 (EVIDENCE.) IA/1/2013		Madanagiriyamma alias Ammayamma <b>Vs</b> Nagamma	S.Muniraju
<b>FURTHER EVIDENCE FOR PLNTF</b>				
5	O.S. 313/2013 (EVIDENCE.) IA/1/2013		Shailaja.P <b>Vs</b> Arasappa	H.Manjunath
<b><u>12:00 P.M - 1:00 P.M</u></b>				
<b>HEARING ON IA</b>				
6	O.S. 1238/2012 (SUMMONS) IA/1/2012 IA/2/2012		Ms Maxworth Realty India limited <b>Vs</b> Naseem Banu	Pradeep Bharathipur
7	O.S. 207/2018 (SUMMONS) IA/1/2018		Khairunnisa <b>Vs</b> Nisar Ahamed Khan	C Gnanendra Ballal
8	FDP 17/2020 (SUMMONS) IA/1/2020		PARIJATHA <b>Vs</b> ASHOK	M VENKATESH
9	O.S. 1125/2020 (SUMMONS) IA/1/2020		VENKATARAJU R <b>Vs</b> SANTHOSH KUMAR B K	VASANTH K K
10	O.S. 1132/2020 (SUMMONS) IA/1/2020		Mala <b>Vs</b> Munianjinappa	M S N
<b>ARGUMENTS BY ADV. DEFTS.</b>				
11	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED <b>Vs</b> DAYALAN	PR A
<b><u>3:00 P.M - 4:00 P.M</u></b>				
<b>HEARING ON IA</b>				
12	EX 30/2018 (SUMMONS)		Nagaraj M <b>Vs</b> Lakshamma	Shivashankaraiah

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 911/2018 (SUMMONS) IA/1/2018		Patel Anjinappa <b>Vs</b> Mohammed Mukthar	Narasimharaju
14	O.S. 1232/2018 (SUMMONS) IA/1/2018		PHILIPS <b>Vs</b> ALBERT JAVIER	L.SUBRAMANI
<b>Cases listed below are adjourned due to Covid 19</b>				
<b>CROSS EXAMINATION OF PW</b>				
15	O.S. 1164/2014 (EVIDENCE.)	<b>05-01-2021</b>	Muniyallappa <b>Vs</b> Nagamma	Mahadevappa H V
<b>DEFN EVIDENCE</b>				
16	O.S. 425/2014 (EVIDENCE.) IA/1/2014	<b>05-01-2021</b>	Nirmala <b>Vs</b> Krishna Murthy R M	N M A
<b>PLNTF EVIDENCE</b>				
17	O.S. 319/2013 (EVIDENCE.) IA/1/2013	<b>05-01-2021</b>	Narayanamma <b>Vs</b> Nagaraj	V.N.Kumar
18	O.S. 422/2013 (EVIDENCE.) IA/1/2013	<b>05-01-2021</b>	Mahesh.M <b>Vs</b> Nagamma	S.Subramanya
19	O.S. 355/2018 (EVIDENCE.) IA/1/2018	<b>05-01-2021</b>	Munegowda D R <b>Vs</b> Munireddy	S Shaker Shetty
20	O.S. 975/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	<b>05-01-2021</b>	Puttamma <b>Vs</b> Nagaraj C M	Sriram
<b>FUTHER CHIEF OF pw</b>				
21	O.S. 631/2013 (EVIDENCE.) IA/1/2013	<b>05-01-2021</b>	Pooranimma <b>Vs</b> Siddappa	S.Mallikarjunaswamy
<b>AWAIT RECORDS</b>				
22	R.A. 54/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>18-01-2021</b>	Mohanambal T <b>Vs</b> Sheik Ameer Jan	SHIVAKUMAR
<b>NOTICES</b>				
23	O.S. 187/2015 (SUMMONS) IA/1/2015	<b>18-01-2021</b>	Munirathnamma <b>Vs</b> Ramesh B	Malluraiah
<b>OBECTION</b>				

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
24	O.S. 1641/2017 (SUMMONS) IA/1/2017	<b>18-01-2021</b>	Rathnamma <b>Vs</b> Nanjamma	
<b>OBJECTION ON IA</b>				
25	O.S. 1688/2015 (SUMMONS) IA/1/2015	<b>18-01-2021</b>	Jayamma <b>Vs</b> Subbaramu N	S. Arun Kumar
26	O.S. 1955/2015 (SUMMONS) IA/1/2015	<b>18-01-2021</b>	Venkatalakshamma <b>Vs</b> Anantharam S K	MUNIRAJU K N
<b>SS TO DEFT. BY RPAD</b>				
27	O.S. 296/2018 (SUMMONS) IA/1/2018	<b>18-01-2021</b>	Shankara Shastri S N <b>Vs</b> Srikantha Sharma S N	K S Shreekantha
<b>STEPS</b>				
28	O.S. 2112/2014 (SUMMONS) IA/1/2014	<b>18-01-2021</b>	Narayanaswamy <b>Vs</b> Venkateshappa K	Ravikumar
<b>SUMMONS</b>				
29	O.S. 2027/2015 (SUMMONS) IA/1/2015	<b>18-01-2021</b>	Kenchappa <b>Vs</b> Gangamma	B S K
<b>AMENDMENT</b>				
30	O.S. 531/2018 (SUMMONS)	<b>19-01-2021</b>	Manjunath <b>Vs</b> Eramma	D N R
<b>AWAIT SUMMON/NOTICE</b>				
31	O.S. 476/2018 (SUMMONS) IA/1/2018	<b>19-01-2021</b>	Rathnamma <b>Vs</b> Yallappa	Shankarappa
32	O.S. 701/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>19-01-2021</b>	LAKSHMINARASAMMA <b>Vs</b> KAMALAMMA	K.C. VISHWNATHA
<b>OBECTION</b>				
33	O.S. 456/2018 (SUMMONS) IA/1/2018	<b>19-01-2021</b>	Jyothi J <b>Vs</b> Bharathamamma Y R	Munikrishnappa
<b>OBJECTION ON IA</b>				
34	O.S. 590/2018 (SUMMONS) IA/1/2018	<b>19-01-2021</b>	Kempanna G <b>Vs</b> Nijalingappa B L	K T Dakappa
<b>PAPER PUBLICATION</b>				

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
35	O.S. 370/2018 (SUMMONS) IA/1/2018	<b>19-01-2021</b>	Venkatesh Murthy K M <b>Vs</b> Nagarathnamma	R A Devanand
<b>STEPS</b>				
36	O.S. 461/2018 (SUMMONS) IA/1/2018	<b>19-01-2021</b>	Mohammed Muktar <b>Vs</b> Narasamma	J S Dinesh
37	O.S. 466/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>19-01-2021</b>	Harshavardhan, Rep. by GPA Chandra Reddy M <b>Vs</b> Aruna	M ashwathanarayana
<b>SUMMONS</b>				
38	O.S. 318/2018 (SUMMONS) IA/1/2018	<b>19-01-2021</b>	Gowramma <b>Vs</b> Bachanna alias Kenchappa	Brijesh Chander
<b>OBECTION</b>				
39	O.S. 719/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>21-01-2021</b>	PAPAMMA <b>Vs</b> RAMAKKA	V. ANANDA
40	Misc 54/2018 (SUMMONS)	<b>21-01-2021</b>	Kamamma <b>Vs</b> Udaya shankar since died by Lrs Kanthamma	C.E.S
41	Misc 93/2018 (SUMMONS) IA/1/2018	<b>21-01-2021</b>	Hemaraja Y C <b>Vs</b> Nagaraja S	M Subramani
<b>STEPS</b>				
42	O.S. 840/2018 (SUMMONS) IA/1/2018	<b>21-01-2021</b>	Munirathnamma alias Rathnamma HR <b>Vs</b> Yashodha	Shobha law assocoates
<b>SUMMONS</b>				
43	O.S. 899/2018 (SUMMONS) IA/1/2018	<b>21-01-2021</b>	Sriramappa alias Sriramareddy <b>Vs</b> Anjinamma	Y V Radhakrishna
<b>WRITTEN STATEMENT</b>				
44	O.S. 1963/2019 (SUMMONS)	<b>21-01-2021</b>	SUBBA REDDY S T <b>Vs</b> MUNI REDDY S T	G V D
45	O.S. 31/2020 (SUMMONS)	<b>21-01-2021</b>	RAVINDRA M <b>Vs</b> MARAPPA A	M MUNEGOWDA
46	R.A. 13/2020 (NOTICE) IA/1/2020	<b>21-01-2021</b>	Shafiulla <b>Vs</b> Mohammed Ghouse	K L S

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**B.N .SUJATHA**  
**PRL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	M.C. 38/2020 (NOTICE)	<b>21-01-2021</b>	Naveen Paulraj A <b>Vs</b> Amala Rani	L Maruthi
48	R.A. 36/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>21-01-2021</b>	Kamamma <b>Vs</b> Lagamma, Since, died by LRs 1(a) Srinivas V	Raghavendra B P

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 964/2020 (SUMMONS) IA/1/2020 IA/2/2020		KRISHNA R <b>Vs</b> ABDUL MAJID	S AND S LAW ASSOCIATES
2	EX 26/2020 (NOTICE)		SURESH M <b>Vs</b> SAKAMMA V	DEV ANAND R A
3	O.S. 1539/2015 (HEARING) IA/1/2015		Narayanamma <b>Vs</b> Chikkathayamma	MYLARAIAH ASSOCIATES
4	O.S. 584/2018 (HEARING) IA/1/2018		Rathnamma <b>Vs</b> Chikkamane Bayanna	anjaneya
5	O.S. 627/2018 (HEARING) IA/1/2018		Lakshmi Bai <b>Vs</b> Panduranga Rao	A Shivaram
6	O.S. 1074/2015 (EVIDENCE.) IA/1/2015		Mallesh Kumar <b>Vs</b> Gangadhar G H	Shekarappa
7	O.S. 107/2018 (EVIDENCE.)		Preethi D Patel <b>Vs</b> Shivaraju P	Hashim Saeed C S
<b>PLNTF EVIDENCE</b>				
8	O.S. 1659/2018 (EVIDENCE.) IA/1/2018		BABU REDDY S M <b>Vs</b> ANNAIAHAPPA H K	K M DEVEGOWDA
9	Misc 149/2019 (EVIDENCE.)		Anjali M Shetty <b>Vs</b> Suresh	N Sridhar
10	O.S. 1743/2005 (ARGUMENTS.) IA/1/2005		K NAGARAJ <b>Vs</b> SREENIVASA	M RAMA MOHAN MRM
11	O.S. 2342/2007 (ARGUMENTS.) IA/1/2007		SYED RIYAZ <b>Vs</b> RAMEGOWDA	T. SESHAGIRI RAO KVR
12	O.S. 787/2009 (ARGUMENTS.)		K L SRINIVAS <b>Vs</b> K NAGARAJ	MYLARAIAH ASSOCIATES. MRM
13	M.V.C. 345/2015 (ARGUMENTS.)		ANIL <b>Vs</b> MANJUNATHA L.	REEYAZULLA SHARIEFF
<b>FURTHER ARGUMENTS</b>				
14	R.A. 51/2015 (ARGUMENTS.)		Naryanappa <b>Vs</b> Laghumamma	M.V. CHANDRASHEKARA REDDY

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 404/2017 (ARGUMENTS.) IA/1/2017		Santhosh Kumar Nayak <b>Vs</b> M/s Dreams Infra India Ltd. Rep. by MS Disha Choudhary	Amshith Hegde
<b>3:00 P.M - 4:00 P.M</b>				
<b>AMENDMENT</b>				
16	O.S. 1834/2014 (SUMMONS) IA/1/2014 IA/2/2014		Kum. Divyanjali <b>Vs</b> Saraswathi	Mallikarjuna Swamy D
<b>AWAIT SUMMON/NOTICE</b>				
17	FDP 9/2020 (SUMMONS)		VIJAYASHREE R <b>Vs</b> JAYALAKSHMI	GOWRI SHANKAR S
<b>L.R'S APPLICATION</b>				
18	O.S. 739/2015 (SUMMONS) IA/1/2015 IA/2/2015 IA/3/2015		Rathnamma <b>Vs</b> Narasamma	SURESH
<b>NOTICES</b>				
19	O.S. 801/2020 (SUMMONS) IA/1/2020		DAISY V T <b>Vs</b> BABU T	K P M VARGHESE
20	O.S. 971/2020 (SUMMONS) IA/1/2020		GIRIJA <b>Vs</b> CHIKKAVENKATAMMA	T N GOPALA GOWDA
21	O.S. 1055/2020 (SUMMONS) IA/1/2020 IA/2/2020		MURTHY P <b>Vs</b> ANKANNA	D S HARISHA
<b>OBECTION</b>				
22	O.S. 956/2019 (SUMMONS) IA/1/2019		Pillappa R <b>Vs</b> Saraswathamma	H Nagaraja
<b>WRITTEN STATEMENT</b>				
23	O.S. 787/2020 (SUMMONS) IA/1/2020 IA/2/2020		DEVI ASHRESH PRASAD N <b>Vs</b> SRIKANTH DOMMARAJU	RAJESH GOWDA
24	O.S. 1118/2020 (FIRST HEARING) IA/1/2020		RAMYA B M <b>Vs</b> RAMAKKA	D A SUDHEER
25	O.S. 511/2015 (ISSUES.) IA/1/2015		Parvathi C M <b>Vs</b> Kasthoori	M A P

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 1469/2015 (ISSUES.) IA/1/2015		Abida Khatoon <b>Vs</b> Musa Khan	Moyeenulla Abbasi
27	O.S. 1524/2015 (ISSUES.) IA/1/2015 IA/2/2015 IA/3/2015		Shivanna <b>Vs</b> Lakshminarasaiah	Ashoka T
28	O.S. 831/2018 (ISSUES.) IA/1/2018		Vijayalakshmi <b>Vs</b> Kathayanamma J M	M A Navaneeth
29	O.S. 260/2017 (JUDGMENTS) IA/1/2017		MUJEER BAIG <b>Vs</b> YAQBAL Jan	G Papi Reddy
30	FDP 6/2008 (ORDERS.)		RAJAPPA <b>Vs</b> MUNIYAPPA	N. GOVINDA GOWDA
31	O.S. 452/2018 (OBJECTIONs) IA/1/2018		Shivakumari <b>Vs</b> Puttaswamy	S Venkatesh shastry
<b>Cases listed below are adjourned due to Covid 19</b>				
32	O.S. 238/2007 (SUMMONS) IA/1/2007	<b>04-02-2021</b>	MUNIYAPPA @ GANNAPPA <b>Vs</b> APPAYYAPPA	K. SREERANGARAJAN
33	O.S. 20/2008 (SUMMONS) IA/1/2008	<b>04-02-2021</b>	A KRISHNAPPA <b>Vs</b> ALUR MUNISWAMAPPA	V. ANAND
34	O.S. 1143/2013 (SUMMONS) IA/1/2013	<b>04-02-2021</b>	Krishnappa <b>Vs</b> Siddappa	V.Sreenivasa
35	O.S. 991/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>04-02-2021</b>	Pillappa alias Pillappaiah <b>Vs</b> Venkatesh S V	G.R.LAKSHMIPATHI REDDY
36	O.S. 1643/2015 (SUMMONS) IA/1/2015	<b>04-02-2021</b>	Mariyappa <b>Vs</b> Yellamma	Ashok Kumar
37	O.S. 74/2017 (SUMMONS) IA/1/2017	<b>04-02-2021</b>	Rajendra D <b>Vs</b> Rabiya Bi	M S S
38	O.S. 416/2017 (SUMMONS) IA/1/2017	<b>04-02-2021</b>	Manju Ramaswami H <b>Vs</b> Prema K S	N Nagaraj
39	O.S. 937/2017 (SUMMONS) IA/1/2017	<b>04-02-2021</b>	Narayanaswamy <b>Vs</b> Akkayamma	

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
40	O.S. 601/2018 (SUMMONS) IA/1/2018	<b>04-02-2021</b>	Mahesh <b>Vs</b> Mallama	K H Pradeep
41	R.A. 66/2018 (SUMMONS) IA/1/2018	<b>04-02-2021</b>	Vanajamma <b>Vs</b> Narayanappa H M	Mudukar Deshpandhe
42	O.S. 1023/2018 (SUMMONS) IA/1/2018	<b>04-02-2021</b>	Jagadamba M <b>Vs</b> Jayachandra B C	T Manjunatha Reddy
43	Misc 133/2018 (SUMMONS) IA/1/2018	<b>04-02-2021</b>	MUNIRATHANAMMA <b>Vs</b> MUNIHANUMAKKA	SHRUTHI.S
44	O.S. 1273/2018 (SUMMONS) IA/1/2018 IA/2/2018	<b>04-02-2021</b>	Nagaraj P <b>Vs</b> Gundappa	N M Srinivasa Murthy
45	O.S. 1475/2018 (SUMMONS) IA/1/2018	<b>04-02-2021</b>	Bylamma <b>Vs</b> Padmavathi K N	P R Dhananjaya
46	EX 82/2018 (SUMMONS)	<b>04-02-2021</b>	Roopa <b>Vs</b> Harsha Kumar	B R S
47	Misc 194/2018 (SUMMONS) IA/1/2018	<b>04-02-2021</b>	AMEER SAB <b>Vs</b> KASHIM SABI	K Muniraj
48	Misc 7/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	Jagadeeshwara Babu <b>Vs</b> Munisonnappa S, Since by LRs Subbalakshamma	Mamatha
49	O.S. 60/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	Muniraju <b>Vs</b> Akkayamma	Venkatesh M V
50	Misc 61/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	SAGAYA MERRY <b>Vs</b> IGNASAMMA (DEAD)	B R Prakash
51	O.S. 569/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	Rajareddy D C <b>Vs</b> Basavaraju B	M S Varadarajan
52	Misc 107/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	PAVITHRA R <b>Vs</b> ANITHA	P V S
53	Misc 122/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	Lakshmi R <b>Vs</b> Shekar	V S
54	O.S. 899/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	Philomina <b>Vs</b> Mariya Magdalena	G S P

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**GANESHA PADIYAR .U**  
**I ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
55	O.S. 1042/2019 (SUMMONS) IA/1/2019	<b>04-02-2021</b>	Nanjamma <b>Vs</b> Munishamappa	H M A
56	O.S. 1098/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>04-02-2021</b>	Suresh Kumar <b>Vs</b> Hammakka	SHIVARAJA.M
57	O.S. 1186/2019 (SUMMONS)	<b>04-02-2021</b>	Gowramma <b>Vs</b> Gangambika	T C Sathishkumar
58	Misc 223/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>04-02-2021</b>	Chaya alias Asha <b>Vs</b> Mahadevaprased	Mahesh R
59	O.S. 395/2020 (SUMMONS) IA/1/2020	<b>04-02-2021</b>	Shyamala <b>Vs</b> Muniraju	B Ramesh
60	O.S. 555/2020 (SUMMONS)	<b>04-02-2021</b>	CANARA BANK REPTD BY NEHA GUPTHA <b>Vs</b> NAVEEN B R	R A MOHAN
61	O.S. 642/2020 (SUMMONS)	<b>04-02-2021</b>	CANARA BANK REPTD BY ARCHANA <b>Vs</b> DILIP KUMAR S	MANJUNATH H M

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
<b>AMENDMENT</b>				
1	O.S. 408/2018 (SUMMONS) IA/1/2018		Anjinappa <b>Vs</b> Girijamma	A Somaraju
2	O.S. 1427/2019 (SUMMONS) IA/1/2019 IA/2/2019		Rajendraprasad <b>Vs</b> Chandrashekar	S S Zulapi
<b>OBECTION</b>				
3	O.S. 862/2016 (SUMMONS) IA/1/2016 IA/2/2016		Jagadish <b>Vs</b> P K Joshi	A G S
4	O.S. 1283/2016 (SUMMONS) IA/1/2016		Alphonse K <b>Vs</b> Thomas Saveri Muthu	
5	O.S. 1064/2017 (SUMMONS) IA/1/2017		Mohan Babu C <b>Vs</b> K R Ramachandraiah	S G Swamy
6	M.C. 231/2018 (SUMMONS)		Vaishali Dalela <b>Vs</b> Rajit Kumar	M Sunil Sastry
<b>WRITTEN STATEMENT</b>				
7	O.S. 1285/2016 (SUMMONS) IA/1/2016		Manjunatha <b>Vs</b> Rathnamma	
8	EX 79/2010 (HEARING) IA/1/2010		SHAYAMALA <b>Vs</b> MUNIRAJU AND OTHERS	NINGEGOWDA`
9	O.S. 1101/2011 (HEARING) IA/1/2011		VIJAYAMMA <b>Vs</b> MUNIVENKATAPPA	BASVARAJU AND ASSOCIATES
10	EX 6/2016 (HEARING)		Deepak D Jamble <b>Vs</b> Mahesh N	V L
11	O.S. 657/2016 (HEARING) IA/1/2016		Sonnamma <b>Vs</b> Sharadhamma	H S D
12	O.S. 1130/2018 (HEARING) IA/1/2018 IA/2/2018		Nanjappa <b>Vs</b> Marakka	H Suresh
13	O.S. 1397/2018 (HEARING) IA/1/2018		Nagamma <b>Vs</b> Rajappa N	S Mahendra Kumar

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	O.S. 1476/2018 (HEARING) IA/1/2018 IA/2/2018		Hanuman Singh <b>Vs</b> Bhavani Singh	Hemanth Kumar
<b>12:00 P.M - 1:00 P.M</b>				
15	O.S. 90/1998 (EVIDENCE.)		Honnamma <b>Vs</b> Gangaiah	
16	O.S. 1764/2005 (EVIDENCE.) IA/1/2005 IA/2/2005		K PRAKASH <b>Vs</b> B NIRAMALA DEVI	RAMANJULU
17	O.S. 108/2010 (EVIDENCE.) IA/1/2010		ANUSYA <b>Vs</b> VENKATESH	M.R.VENUGOPAL
18	O.S. 675/2011 (EVIDENCE.) IA/1/2011		BASAVALINGAMMA <b>Vs</b> NANJUNDAPPA	M.ASHWATHANARAYANA
19	O.S. 722/2011 (EVIDENCE.) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011 IA/6/2011		GAFFAR BAIG <b>Vs</b> MS DIVINE LIGHT SCHOOL FOR BLIND WHITEFIEDL	MS TOMY SABASTIAN ASSOCIATES.
<b>3:00 P.M - 4:00 P.M</b>				
20	R.A. 96/2018 (HEARING)		Nanjundappa <b>Vs</b> Veerabhadraiah	K C V
21	R.A. 38/2020 (HEARING) IA/1/2020		Nagalakshamma N C <b>Vs</b> Krishnappa C	B Roopesha
22	O.S. 622/2020 (HEARING) IA/1/2020 IA/2/2020		Sugunamma <b>Vs</b> Sadappa	Malluraiah
23	O.S. 660/2020 (HEARING)		SAKAMMA <b>Vs</b> SADU MUNIYAPPA ALIAS MUNIYAPPA	SRINIVASAPPA
<b>COMPLIANCE</b>				
24	O.S. 765/2018 (A.D.R) IA/1/2018		Hari prasad T R <b>Vs</b> Nagamani	Y.N.S
25	O.S. 1073/2010 (ARGUMENTS.) IA/1/2010		BACHAMMA <b>Vs</b> NARAYANAMMA AND OTHERS	B.V.RAJESH D1 TO 5 - SRI.U.SHIVAKUMAR

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 765/2011 (ARGUMENTS.)		CHANDRAKALA <b>Vs</b> MAREGOWDA	A.MUNIRAJU  EXPARTE
27	O.S. 33/2018 (ARGUMENTS.) IA/1/2018		Lalitha D <b>Vs</b> Subramanya Naidu N	NDA Partners
28	M.A. 94/2018 (ARGUMENTS.) IA/1/2018		Babu Reddy <b>Vs</b> Gopal Reddy	B R Prabhulinga Murthy
29	O.S. 78/2013 (ISSUES.) IA/1/2013		Prema <b>Vs</b> Puttarevanna	J.C.Kumar
<b>Cases listed below are adjourned due to Covid 19</b>				
30	O.S. 1311/2011 (ISSUES.) IA/1/2011	<b>04-12-2020</b>	MUNIYAMMA <b>Vs</b> BYRAPPA.A	A.R.SEETHARAM CHAMBER
31	O.S. 1661/2013 (ISSUES.) IA/1/2013	<b>05-12-2020</b>	Parvathamma C <b>Vs</b> Sadashivaiah C	Sham Prashanth
32	O.S. 669/2016 (ISSUES.) IA/1/2016	<b>05-12-2020</b>	Sathish N <b>Vs</b> Benjamin	Narayanaswamy K
33	O.S. 678/2016 (ISSUES.) IA/1/2016	<b>05-12-2020</b>	Yatish Kumar B R <b>Vs</b> Narayanappa M	H N Prakash
34	O.S. 1118/2011 (EVIDENCE.) IA/1/2011 IA/2/2011	<b>07-12-2020</b>	RAMAREDDY.H. <b>Vs</b> GOPALA REDDY.H.	SHASHI KUMAR  G.KAMALADHAR
35	O.S. 640/2016 (EVIDENCE.) IA/1/2016	<b>07-12-2020</b>	Sarojamma <b>Vs</b> Byalappa	Naveen Kumar
36	O.S. 1177/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	<b>10-12-2020</b>	Gopal B R <b>Vs</b> Yadavamurthy N V	S Rajashekar
37	O.S. 1523/2019 (EVIDENCE.) IA/1/2019	<b>10-12-2020</b>	DASAPPA <b>Vs</b> SARASWATHAMMA	H V A
38	O.S. 418/2016 (A.D.R) IA/1/2016	<b>15-12-2020</b>	Bhanuprakash <b>Vs</b> Manjunath M	K N H N
39	O.S. 431/2020 (SUMMONS) IA/1/2020	<b>16-12-2020</b>	Bhagyamma <b>Vs</b> Muniramaiah	G V Krishna Reddy
40	O.S. 537/2020 (SUMMONS)	<b>16-12-2020</b>	Union Bank of India, Rep. by Mallavarapu Madan <b>Vs</b> M/s Saniya Sales Corporation, Rep. by Nishanth Fathima	Shivashankar A

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	O.S. 667/2020 (SUMMONS) IA/1/2020	<b>16-12-2020</b>	NARAYANAPPA <b>Vs</b> RAMAKRISHNAIAH N	L.SURESH.
42	O.S. 780/2011 (SUMMONS) IA/1/2011	<b>06-01-2021</b>	GHOUSE KHAN <b>Vs</b> NISAR KHAN	RAHEED KAHAN AND K. NARAYANAPPA
43	O.S. 756/2013 (SUMMONS) IA/1/2013	<b>06-01-2021</b>	Poojamma <b>Vs</b> Tholsamma	M.S.Vishwanatha
44	O.S. 817/2013 (SUMMONS) IA/1/2013	<b>06-01-2021</b>	Muniyamma <b>Vs</b> Muniyappa	M.Y.Lokesh
45	O.S. 75/2016 (SUMMONS) IA/1/2016 IA/2/2016	<b>06-01-2021</b>	Nagalambika <b>Vs</b> Girijamma	H M S
46	O.S. 438/2016 (SUMMONS) IA/1/2016	<b>06-01-2021</b>	Shanthamma <b>Vs</b> Balakrishna Y R	DIWAKAR
47	O.S. 1078/2016 (SUMMONS) IA/1/2016	<b>06-01-2021</b>	Ramachandrappa P <b>Vs</b> Narayanappa	S M Patel
48	O.S. 1240/2016 (SUMMONS) IA/1/2016	<b>06-01-2021</b>	Anand N <b>Vs</b> Chikka Kalamma	
49	Misc 89/2016 (SUMMONS)	<b>06-01-2021</b>	Gowramma <b>Vs</b> Venkatamma	
50	O.S. 1333/2017 (SUMMONS) IA/1/2017	<b>06-01-2021</b>	Someshwari N <b>Vs</b> Thayamma	M Prashanth
51	O.S. 1433/2017 (SUMMONS)	<b>06-01-2021</b>	Akkayamma, Since dead by her LRs. Vidhurachar, Since dead by his LR's Srinivas V <b>Vs</b> Kishore Kumar	S R V
52	O.S. 1441/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>06-01-2021</b>	Avikumar <b>Vs</b> Pillappa	B V Manjunatha Gowda
53	O.S. 1590/2017 (SUMMONS) IA/1/2017	<b>06-01-2021</b>	Lakshamma <b>Vs</b> Munihanumaiah	Sridhar N.
54	O.S. 1075/2018 (SUMMONS) IA/1/2018	<b>11-01-2021</b>	Khadar Basha <b>Vs</b> Hajira	S Eshwara Gowda
55	O.S. 1258/2018 (SUMMONS) IA/1/2018	<b>11-01-2021</b>	SRINIVASA <b>Vs</b> MARIYAMMA	K.CHETAN KUMAR

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
56	O.S. 557/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	Mahesh M. <b>Vs</b> Yallamma	B Chandra Mouli
57	O.S. 636/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	Munirathna <b>Vs</b> Polireddy I	J Ravi Sunder
58	O.S. 1516/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	Victoria Vijaya Rani <b>Vs</b> Paul Alexander	S N R
59	O.S. 1543/2019 (SUMMONS) IA/1/2019 IA/2/2019	<b>11-01-2021</b>	Rathnamma <b>Vs</b> Krishnappa	P Narayanappa
60	O.S. 1547/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	Sheshikumar K <b>Vs</b> Narayanaswamy C	P Lakshminarayana
61	O.S. 1674/2019 (SUMMONS) IA/1/2019	<b>11-01-2021</b>	Bhagyamma <b>Vs</b> Krishnappa N	P R D
62	O.S. 1619/2016 (SUMMONS) IA/1/2016 IA/2/2016 IA/3/2016	<b>12-01-2021</b>	Usha N P <b>Vs</b> Venkatamma	H S R
63	Misc 58/2017 (SUMMONS) IA/1/2017	<b>12-01-2021</b>	Lakshamma <b>Vs</b> Yellamma	N Nagaraju
64	O.S. 857/2017 (SUMMONS) IA/1/2017 IA/2/2017	<b>12-01-2021</b>	Venkatamma <b>Vs</b> Muninanjamma	
65	O.S. 119/2020 (SUMMONS) IA/1/2020	<b>21-01-2021</b>	Doddabhadramma <b>Vs</b> Rudrappa	Kiran B
66	O.S. 185/2020 (SUMMONS)	<b>21-01-2021</b>	Visweswaraiah B E <b>Vs</b> Muralidarhalappa	B G Nanjundaradhaya
67	O.S. 376/2020 (SUMMONS) IA/1/2020	<b>21-01-2021</b>	Ramdas <b>Vs</b> Mariyappa	K M Ravi Kumar
68	O.S. 421/2020 (SUMMONS) IA/1/2020 IA/2/2020	<b>21-01-2021</b>	SREERAMA <b>Vs</b> MUNINARAYANASWAMY	A R K
69	O.S. 724/2019 (SUMMONS) IA/1/2019	<b>28-01-2021</b>	MUNITHAYAMMA <b>Vs</b> NAGARAJ D	T S
70	O.S. 823/2019 (SUMMONS) IA/1/2019	<b>28-01-2021</b>	Anjinappa <b>Vs</b> Smt Narayanamma	Prasanna Kumar T

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**IRANAGOUDA K KABBUR**  
**II ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

---

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	O.S. 921/2019 (SUMMONS) IA/1/2019	<b>28-01-2021</b>	Hanumantharayappa S A <b>Vs</b> Ramaiah	P V S
72	O.S. 933/2019 (SUMMONS) IA/1/2019	<b>28-01-2021</b>	Savithramma <b>Vs</b> Venkataswamy R	H M
73	O.S. 987/2019 (SUMMONS) IA/3/2019 IA/4/2019 IA/1/2019 IA/5/2019 IA/2/2019	<b>28-01-2021</b>	Ramaiah, Rep. GPA Hlder Pandiyan R <b>Vs</b> The Chief Secretary, Government of Karnataka	S Eshwar Reddy
74	O.S. 1169/2019 (SUMMONS) IA/1/2019	<b>28-01-2021</b>	MANJULA J <b>Vs</b> PAPAMMA	T M CHOWDA REDDY

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 1131/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		Chinnamma <b>Vs</b> The State of Karnataka	S D M
<b>CROSS EXAMINATION OF DW</b>				
2	O.S. 385/2012 (EVIDENCE.) IA/1/2012 IA/2/2012		PREMA <b>Vs</b> KARIYAMMA	H.S.RAMU GC - D1 TO 3
<b>CROSS EXAMINATION OF PW</b>				
3	O.S. 876/2010 (EVIDENCE.) IA/1/2010		PARVATHAMMA <b>Vs</b> SIDDAMMA AND OTHERS	A.G.NAGARAJA
4	O.S. 306/2011 (EVIDENCE.)		M.LALITHA. <b>Vs</b> HANUMANTHARAYA	L.MALLESH. D1 EXPARTE
<b>12:00 P.M - 1:00 P.M</b>				
5	O.S. 1142/2010 (HEARING) IA/1/2010 IA/2/2010		NARAYANA REDDY AND ANOTHER <b>Vs</b> GEETHA AND ANOTHER	H.N.PRAKASH SRI.SACHIN.V.R
6	O.S. 912/2011 (HEARING) IA/1/2011		MARAKKA <b>Vs</b> RAVICHANDRA.H.R.	VENKATA REDDY
7	O.S. 1059/2011 (HEARING) IA/1/2011		AMMAYAMMA <b>Vs</b> MUNINAGAPPA	B.T. INDU SHEKAR
8	O.S. 1200/2011 (HEARING) IA/1/2011		HANUMAKKA <b>Vs</b> MUNITHIMAKKA AND OTHERS	RAMA MOHAN ASSOCIATES
9	R.A. 84/2014 (HEARING) IA/1/2014 IA/2/2014		Hanumaiah <b>Vs</b> Hanamanthu. C H @ Hanumanthaiah	
10	O.S. 1531/2015 (HEARING) IA/1/2015		Venkatagiriyappa H N <b>Vs</b> Muniyamma	S Sonnagowda
11	FDP 46/2015 (HEARING)		Girijamma <b>Vs</b> Venkataswamy Reddy	T M Chowdareddy
12	O.S. 24/2016 (HEARING) IA/1/2016 IA/2/2016		Praveen Kumar R K <b>Vs</b> Muniyamma	K.SHIVASHANKAR

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
13	O.S. 314/2016 (HEARING) IA/1/2016		Vathsala R Manjunath <b>Vs</b> Ramaiah C	G M S
<b>3:00 P.M - 4:00 P.M</b>				
14	O.S. 708/2016 (HEARING)		Yashoda A <b>Vs</b> Venkataswamy Reddy K G	T Subramanya
15	O.S. 803/2016 (HEARING)		Akkannamma <b>Vs</b> Munirajappa	Basavaraju P
16	O.S. 1460/2017 (HEARING) IA/1/2017		Devaraju B <b>Vs</b> Gopalakrishna	
17	O.S. 501/2018 (HEARING) IA/1/2018		Nagarathnamma <b>Vs</b> Lakshminarayana	H Rajanna
18	O.S. 576/2018 (HEARING) IA/1/2018		Muniyamma <b>Vs</b> Kanakarathna	D R Rajashekharappa
19	O.S. 829/2018 (HEARING) IA/1/2018		Kantharaju <b>Vs</b> Kalegowda S J	H V V
<b>4:00 P.M - 5:00 P.M</b>				
20	O.S. 1703/2018 (HEARING) IA/1/2018		Ravindran J <b>Vs</b> Purshothamprabhu K L	K Devaraj
21	O.S. 1239/2019 (HEARING) IA/1/2019		Rajaiah M <b>Vs</b> Manjegowda B L	G R N
22	O.S. 1303/2019 (HEARING) IA/0/2019 IA/1/2019		SATHYANARAYANAPPA <b>Vs</b> GURUMMA ALIAS GUNASHEELA	INDUMATHI
23	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014		Muniraju <b>Vs</b> Thimmaiah alias Thimmarayappa	Ramakrishna V
24	O.S. 1994/2015 (ORDERS.) IA/1/2015		Syed Tabreze <b>Vs</b> Hussain Bee	Bayanna
25	O.S. 1107/2020 (ORDERS.) IA/1/2020 IA/2/2020		VASANTHAMMA <b>Vs</b> SHANKARAPPA	H A MANJUNATHA PRASANNA

**Cases listed below are adjourned due to Covid 19**

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	O.S. 1685/2004 (SUMMONS) IA/1/2004	<b>06-01-2021</b>	PILLAMMA <b>Vs</b> PUTTAMMA @ SHIVAMMA	H.V. RAMACHANDRA REDDY
27	O.S. 2154/2006 (SUMMONS) IA/1/2006	<b>06-01-2021</b>	KRISHNA <b>Vs</b> VENKATAMMA	SGI - D1 and D2 YADAV MURTHY
28	O.S. 1842/2008 (SUMMONS) IA/1/2008 IA/2/2008	<b>06-01-2021</b>	SAROJAMMA <b>Vs</b> CHIKKALIAH	N.R. NAIK AND ASSTS.
29	O.S. 2067/2008 (SUMMONS) IA/1/2008 IA/2/2008 IA/3/2008	<b>06-01-2021</b>	MAREGOWDA <b>Vs</b> MUNIDURGAPPA	GAUTAM AND RAJESHWAR
30	EX 3/2009 (SUMMONS)	<b>06-01-2021</b>	VENKATAPPA <b>Vs</b> THE SPECIAL LAND ACQUISIT	P KRISHNAPPA
31	O.S. 890/2010 (SUMMONS) IA/1/2010	<b>06-01-2021</b>	NARAYANAPPA AND OTHERS <b>Vs</b> ANJANAPPA AND OTHERS	V.ANAND N.GOVINDA GOWDA
32	O.S. 1024/2010 (SUMMONS) IA/1/2010	<b>06-01-2021</b>	PADMAMMA <b>Vs</b> VENKATAMMA AND OTHERS	K. SHRIHARI
33	O.S. 125/2011 (SUMMONS)	<b>06-01-2021</b>	Parvathamma <b>Vs</b> Munirathnamma	
34	O.S. 1164/2011 (SUMMONS) IA/1/2011	<b>06-01-2021</b>	HANUMALIAH <b>Vs</b> ANJINAPPA	M.S.ASWATHA REDDY
35	O.S. 1219/2011 (SUMMONS) IA/1/2011	<b>06-01-2021</b>	VENKATARAMANAPPA <b>Vs</b> KRISHNAPPA	L.DEVANAND S.U
36	O.S. 1299/2011 (SUMMONS) IA/1/2011	<b>06-01-2021</b>	KENCHAMMA <b>Vs</b> NANJAPPA	
37	O.S. 7/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>06-01-2021</b>	LAKSHMAMMA <b>Vs</b> DASAPPA	PADEEPA.R
38	O.S. 420/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>06-01-2021</b>	SUSHEELAMMA <b>Vs</b> LAKSHMAMMA	V. VISWANATH G.GIRISH

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	O.S. 678/2012 (SUMMONS)	<b>06-01-2021</b>	VENKATACHALA <b>Vs</b> NANJA REDDY	P KRISHNAPPA
40	O.S. 572/2012 (SUMMONS) IA/1/2012	<b>06-01-2021</b>	CHIKKAMUNISWAMAPPA <b>Vs</b> YELLAPPA	K.SURESH
41	O.S. 958/2012 (SUMMONS) IA/1/2012	<b>06-01-2021</b>	Ramakrishna T <b>Vs</b> Venkataramaiah	Guru Ganesh Associates
42	FDP 38/2012 (SUMMONS)	<b>06-01-2021</b>	Munithayamma <b>Vs</b> Motappa	C.A.Kalyani
<b>( O.S./0001271/2007)</b>				
43	O.S. 1554/2012 (SUMMONS) IA/1/2012 IA/2/2012	<b>06-01-2021</b>	Muniyappa <b>Vs</b> Venkataswamy	R.S.Konaraddi
44	EX 91/2010 (A.D.R)	<b>06-01-2021</b>	KUM. MEENAKUMARI <b>Vs</b> THE MANAGER	
45	O.S. 523/2012 (A.D.R) IA/1/2012 IA/2/2012 IA/3/2012	<b>06-01-2021</b>	YELLAMMA <b>Vs</b> GAALAMMA	M.S.JITHENDRA  HNK - D1 TO 3
46	O.S. 1100/2016 (A.D.R) IA/1/2016	<b>06-01-2021</b>	Munilakshmi <b>Vs</b> Kanakamma	N K P
47	O.S. 1529/2014 (EVIDENCE.) IA/1/2014	<b>08-01-2021</b>	Narasimha Baliga <b>Vs</b> Sallapuramma	K B P
48	Misc 61/2015 (EVIDENCE.) IA/1/2015	<b>08-01-2021</b>	Nagabasi Reddy S <b>Vs</b> Lalitha N	VIJAYA BHASKAR REDDY
49	O.S. 1596/2016 (EVIDENCE.) IA/1/2016	<b>08-01-2021</b>	Purushotham Y G <b>Vs</b> Gopal R	V R M
50	O.S. 644/2018 (EVIDENCE.) IA/1/2018	<b>08-01-2021</b>	Ramachandra P <b>Vs</b> Chennappa	R Ranganatha
51	O.S. 1211/2018 (EVIDENCE.) IA/1/2018	<b>08-01-2021</b>	LAKSHAMMA <b>Vs</b> ANJINAPPA	MUNIRAJU K.N
52	O.S. 1623/2018 (EVIDENCE.) IA/1/2018	<b>08-01-2021</b>	Lokesh <b>Vs</b> Venkataswamy K	A Hanumanthappa

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**P R YOGESH**  
**III ADDL SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
53	O.S. 1715/2019 (EVIDENCE.) IA/1/2019	<b>08-01-2021</b>	Manjula B G <b>Vs</b> Sharadhamma	V Nanjunde Gowda
54	R.A. 137/2015 (SUMMONS) IA/1/2015 IA/2/2015	<b>27-01-2021</b>	Dasappa <b>Vs</b> Venkata Lakshamma	Kalyan B
55	O.S. 864/2019 (SUMMONS) IA/1/2019	<b>27-01-2021</b>	Gundanna G S <b>Vs</b> Ramakrishnappa	S R D
<b>NOTICES</b>				
56	O.S. 630/2020 (SUMMONS) IA/1/2020	<b>27-01-2021</b>	VIDYAVATHI <b>Vs</b> RAMANNA	ANANDA V
<b>SS TO DEFT. BY RPAD</b>				
57	O.S. 903/2020 (SUMMONS)	<b>27-01-2021</b>	DINAKAR <b>Vs</b> MUNIYAPPA	NAGENDRA
<b>STEPS</b>				
58	R.A. 53/2016 (SUMMONS) IA/1/2016	<b>27-01-2021</b>	Sathyanarayana V <b>Vs</b> Akkayamma	Vinod Kumar
59	O.S. 1462/2016 (SUMMONS) IA/1/2016	<b>27-01-2021</b>	Aravind Kiran Aladha <b>Vs</b> Channarayappa	T Chandrappa
60	O.S. 927/2019 (SUMMONS) IA/1/2019	<b>27-01-2021</b>	Veeranna <b>Vs</b> Rajamma	L Rajesh
61	O.S. 1249/2019 (SUMMONS) IA/1/2019	<b>27-01-2021</b>	PRAKASH <b>Vs</b> MUNIYAPPA	M RAMACHANDRAPPA
62	O.S. 382/2020 (SUMMONS)	<b>27-01-2021</b>	Babu Reddy M <b>Vs</b> Raju	Ravindranath K
<b>STEPS BY</b>				
63	Misc 162/2019 (NOTICE) IA/1/2019	<b>27-01-2021</b>	Shabin K Mohammed, Rep. by his father and GPA Holder Kunju Mohammed C <b>Vs</b> Shankar R	Shakeel Abdul Rahiman

**In the court of the IV Addl. Senior Civil Judge,  
Bengaluru Rural District, Bengaluru,  
The following cases are posted on  
04.11.2020**

<b>Morning Session</b> 11 am to 2 pm	<b>Afternoon Session</b> 2.45 pm to 5.00 pm
<b>Arguments</b>	<b>Arguments</b>
<b>To hear on IAs</b>	<b>To hear on IAs</b>
1. O.S. 312/2014 2. O.S.473/2010 3. O.S. 302/2016 4. O.S.81/2014 5. O.S.401/2014	1. O.S.1170/2010 2.O.S.706/2010 3.O.S.301/2016 4.O.S.1647/2017 5.O.S.918/2020
<b>Evidence</b>	<b>Evidence</b>
1.O.S.746/2012 2.O.S.1311/2009 3.O.S.501/2011 4. O.S.571/2010	

IV ASCJ    **03.11.2020**  
Bengaluru Rural District, Bengaluru.



**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11:00 A.M - 12:00 P.M</b>				
1	O.S. 364/2006 (HEARING) IA/1/2006		CHIKKA GOWDA <b>Vs</b> LAKKAPPA	M.SHIVAPARAKASH
2	O.S. 917/2006 (HEARING) IA/1/2006		THIMMEGOWDA @ KUNTAPPA <b>Vs</b> LAKSHMANA	MYLARAIAH ASSOCIATES  CNC
3	O.S. 2370/2006 (HEARING) IA/1/2006 IA/2/2006		SUSHEELAMMA <b>Vs</b> JYOTHAMMA	M.VENKATARAMANAPPA
4	O.S. 2599/2006 (HEARING) IA/1/2006		RAJAPPA <b>Vs</b> G SRIDHARA AITHAL	B.V.M. REDDY ASSOCIATION
5	O.S. 2714/2006 (HEARING) IA/1/2006		SRINIVASA <b>Vs</b> G SRIDHAR AITHAL	MS B.V.M. REDDY ASSOCIATES  N . N .RAJUS
6	O.S. 2088/2005 (EVIDENCE.)		RAJA RAO <b>Vs</b> SHOBA JAGADEESH	H R ANANTH KRISHNA MURTHY  NS ADVOCATE
7	O.S. 1979/2005 (EVIDENCE.) IA/1/2005		RAJA RAO <b>Vs</b> SHOBA JAGADEESH	ANANTHAKRISHNA MURTHY  NS ADVOCATE
8	O.S. 1980/2005 (EVIDENCE.) IA/1/2005		RAJA RAO <b>Vs</b> SHOBA JAGADEESH	ANANTHAKRISHNA MURTHY  KUMAR AND KUMAR
9	O.S. 2319/2005 (EVIDENCE.) IA/1/2012		Raja Rao <b>Vs</b> Shoba Jagadeesh	H.R.Ananthakrishna murthy
10	O.S. 476/2014 (EVIDENCE.) IA/1/2014		Puttamma <b>Vs</b> Patalappa	N Munivenkatappa
<b>3:00 P.M - 4:00 P.M</b>				
11	O.S. 422/2007 (HEARING) IA/1/2007		PADMAMMA <b>Vs</b> N H SHIVAMURTHY	N.NAGARAJU
12	O.S. 801/2007 (HEARING)		RABIA <b>Vs</b> BABU	T.G. RAVI
13	O.S. 1272/2012 (HEARING) IA/1/2012		Bhagya <b>Vs</b> Rangaswamy	K.T.DAKAPPA
14	O.S. 553/2014 (HEARING) IA/1/2014		Muniyamma <b>Vs</b> Gowramma	Prakash

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
15	O.S. 831/2014 (HEARING) IA/1/2014		Ravindra G <b>Vs</b> Muniyamma alias Munimayakka	H B U
16	FDP 43/2014 (HEARING)		Srinivasa Reddy K <b>Vs</b> Hanumaiah Reddy	Shailashree
17	M.A. 10/2015 (HEARING) IA/1/2015 IA/2/2015		Mamatha M V <b>Vs</b> Gangadhara S B	K.SURESH
18	O.S. 970/2015 (HEARING) IA/1/2015		Nagesha K M <b>Vs</b> Munivenkatappa	MAHESH
<b>ARGUMENTS BY ADV. PLFFS.</b>				
19	Misc 23/2014 (ARGUMENTS.)		Raghavendra B K <b>Vs</b> Venkatamma	B Vijay Shetty
20	Misc 56/2014 (ORDERS.) IA/1/2014		Agnes Mary <b>Vs</b> Raja Suchindra	Mailappa
<b>Cases listed below are adjourned due to Covid 19</b>				
21	O.S. 2825/2006 (SUMMONS) IA/1/2006	<b>05-01-2021</b>	L N MANJULA REP VENKATA REDDY <b>Vs</b> RAJAPPA	N.N. RAJ URS  BVMR
22	O.S. 2851/2006 (SUMMONS) IA/1/2006	<b>05-01-2021</b>	N CHIKKAPAPAIHAH REP BY KUMAR <b>Vs</b> CHIKKAMUNIYAPPA @ DODDAMUNIYAPPA	D.NAGARAJA CHETTY
23	O.S. 1317/2008 (SUMMONS)	<b>14-01-2021</b>	AFSAR SAB <b>Vs</b> SPECIAL LAND ACQUISITION OFFICER	TRS  B. BOREGOWDA
24	O.S. 1827/2008 (SUMMONS) IA/1/2008	<b>14-01-2021</b>	S SEENAPPA @ SRINIVASA <b>Vs</b> RATHNAMMA	G N JANARDHANA  KTG ADVOCATE
25	O.S. 103/2009 (SUMMONS) IA/1/2009	<b>14-01-2021</b>	SARASWATHI <b>Vs</b> ANJI	RAMESH ADITHYA
26	O.S. 710/2009 (SUMMONS)	<b>14-01-2021</b>	A GOVINDARAJ <b>Vs</b> M RAMACHANDRA	K.VARADARAJAN  K.VARADARAJAN.
27	O.S. 1231/2009 (SUMMONS) IA/1/2009	<b>14-01-2021</b>	HANUMAKKA <b>Vs</b> RAMAIAH @ KUNTA RAMAIAH	SRINIVAS  BLB
28	O.S. 962/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Manjunath <b>Vs</b> Ramanna	Rasheed Khan

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	R.A. 54/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Venkatesh <b>Vs</b> Puttakrishnappa	Giridhar H
30	O.S. 1021/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Muniyamma <b>Vs</b> Muniyappa C	K N J
31	R.A. 56/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>16-01-2021</b>	Varalakshmi <b>Vs</b> Bhaskar R Naik	K S B
32	O.S. 1100/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Karthik Kumar A L <b>Vs</b> Shivraju M	Manjunath N
33	R.A. 58/2014 (SUMMONS) IA/1/2014 IA/2/2014	<b>16-01-2021</b>	Narayanappa <b>Vs</b> Shobana Kamineni	U N R
34	R.A. 66/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Nanjamma <b>Vs</b> Sangameshwara S M	R Chalapathi
35	R.A. 71/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Bisanna <b>Vs</b> Agadurappa	Maheshwarappa M V
36	O.S. 1473/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Manjula <b>Vs</b> Poojappa	Vinod Kumar N M
37	O.S. 1545/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Chikka Muniyamma <b>Vs</b> Sonnamma	Ravikumar
38	Misc 48/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Ajay Marodia <b>Vs</b> Karnataka State Financial Corporation	A M S
39	R.A. 89/2014 (SUMMONS) IA/1/2014	<b>16-01-2021</b>	Nagabushana <b>Vs</b> Vasantha	Vasanth N V
40	O.S. 2101/2007 (SUMMONS) IA/1/2007	<b>18-01-2021</b>	KEMPAMMA <b>Vs</b> MUNIRAJU	R.M.KESHAVAKUMAR
41	O.S. 2341/2007 (SUMMONS) IA/1/2007	<b>18-01-2021</b>	N KRISHNAPPA <b>Vs</b> R VENAKTARANGAIAH	SRI.K.RAGHAVENDRA S.HANUMANTHAI AH
42	O.S. 159/2017 (SUMMONS) IA/1/2017	<b>18-01-2021</b>	Rajeena alias Rajamma <b>Vs</b> Veronika	D.GANGADHARA
43	O.S. 174/2017 (SUMMONS) IA/1/2017	<b>18-01-2021</b>	Kamakshamma <b>Vs</b> Shankaramma	E H
44	O.S. 204/2017 (SUMMONS) IA/1/2017	<b>18-01-2021</b>	Lakshmaiah <b>Vs</b> Muniyamma	M D K

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
45	O.S. 213/2017 (SUMMONS) IA/1/2017	<b>18-01-2021</b>	Dasharath Reddy M <b>Vs</b> Pillappa alias Gurappa	Chandrashekar C
46	O.S. 267/2017 (SUMMONS) IA/1/2017	<b>18-01-2021</b>	NAGALAKSHMAMMA A R <b>Vs</b> NARAYANAPPA	D S M P
47	O.S. 390/2017 (SUMMONS) IA/1/2017	<b>18-01-2021</b>	Janakamma <b>Vs</b> Krishnappa	Basavaraj
48	O.S. 677/2017 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	<b>19-01-2021</b>	MUNISWAMY <b>Vs</b> CHANDRASHEKAR	P.M. GOPI
49	O.S. 1833/2006 (NOTICE) IA/1/2006	<b>19-01-2021</b>	SHANTHAMMA <b>Vs</b> A SRINIVASA REDDY	K.VARAPRASAD GAVR FOR D1 TO D4
50	O.S. 2303/2006 (NOTICE) IA/1/2006	<b>19-01-2021</b>	MUNIYAPPA <b>Vs</b> B V KRISHNA REDDY	R. LOKESH
51	O.S. 892/2020 (NOTICE) IA/1/2020 IA/2/2020	<b>19-01-2021</b>	NETHRAVATHI <b>Vs</b> JAYAMMA	P H VIRUPAKSHAI AH
52	O.S. 1169/2015 (A.D.R) IA/1/2015 IA/2/2015	<b>21-01-2021</b>	Kumari Sanju P S <b>Vs</b> Sonnabyrappa	H.M. ANANDA KUMAR
53	O.S. 1232/2015 (A.D.R) IA/1/2015	<b>21-01-2021</b>	Parvathamma <b>Vs</b> Gangaiah alias Ganganna M	Papanna
54	O.S. 1300/2015 (A.D.R) IA/1/2015	<b>21-01-2021</b>	Nawab Sab <b>Vs</b> Pyare Jan	B C V
55	O.S. 1517/2014 (ISSUES.) IA/1/2014	<b>21-01-2021</b>	Savithramma <b>Vs</b> Chikkarangaiah	K Varaprasad
56	O.S. 1868/2015 (ISSUES.) IA/1/2015	<b>21-01-2021</b>	Prakash <b>Vs</b> Shiva Gangadhara U	GOVINDARAJU
57	O.S. 1519/2016 (ISSUES.) IA/1/2016	<b>21-01-2021</b>	Chandramma <b>Vs</b> Narayanaswamy alias Narayanamma	B Ramesh
58	O.S. 795/2017 (ISSUES.) IA/1/2017	<b>21-01-2021</b>	Shyla N <b>Vs</b> Kempanna B	
59	O.S. 816/2017 (ISSUES.) IA/1/2017 IA/2/2017	<b>21-01-2021</b>	Sophie Santha Kumar <b>Vs</b> Sharad Jhaveri	M/s AKS

**PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL**  
**RAHAT AFSHAN H.N.**  
**VI ADDL.SENIOR CIVIL JUDGE**  
**Cause List Date: 04-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
60	O.S. 499/2014 (EVIDENCE.) IA/1/2014	<b>21-01-2021</b>	Srinivas Babu. M <b>Vs</b> Manjunatha Reddy L	L K R
61	O.S. 520/2014 (EVIDENCE.) IA/1/2014	<b>21-01-2021</b>	Kantha Lakshmi <b>Vs</b> Mallanna	S M R
62	O.S. 1768/2014 (EVIDENCE.) IA/1/2014	<b>21-01-2021</b>	Lingappa <b>Vs</b> Gundappa	Jagadeeshachari
63	O.S. 1129/2015 (EVIDENCE.) IA/1/2015	<b>21-01-2021</b>	Shylendra S <b>Vs</b> Ramaraju S	S. SRINIVASA MURTHY
64	O.S. 1920/2006 (OBJECTIONs) IA/1/2006	<b>21-01-2021</b>	M RATHNAMMA <b>Vs</b> K M MUNISHAMAPPA	KEMPANNA MAD
65	O.S. 2434/2006 (OBJECTIONs) IA/1/2006	<b>21-01-2021</b>	NANJAPPA <b>Vs</b> BYRAPPA	H.NAGARAJ BTT
66	O.S. 428/2007 (OBJECTIONs) IA/1/2007	<b>21-01-2021</b>	V R HARISH BABU <b>Vs</b> A RAMACHANDRAPPA	D.R. RAJASHEKARAPPA
67	O.S. 662/2007 (OBJECTIONs) IA/1/2007 IA/2/2007 IA/3/2007	<b>21-01-2021</b>	T PRAKASH <b>Vs</b> A JAYARAMA REDDY	B.T. INDUSHEKAR
68	O.S. 1292/2007 (OBJECTIONs) IA/1/2007	<b>21-01-2021</b>	N GOPALA REDDY <b>Vs</b> VENKATARAYAPPA	G.PAPI REDDY D1 TO D7 - SRI.G.V.BABU
69	O.S. 2264/2007 (OBJECTIONs) IA/1/2007	<b>21-01-2021</b>	LAKSHMAMMA <b>Vs</b> GUJJARAPPA	C.V.ANNAIAH Y.N.SATHYANARAYANA RAO